

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 41/(MAH)/2016
CA No.

CORAM:


Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 05.01.2017

NAME OF THE PARTIES: Mr. Rahul Hemchandra Visaria
V/s.
M/s. Maurya Intermediaries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 213, 241 & 242 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Dhruv Akbar	Adv for R-2	

Order

CP Nos. 41/213,241&242/NCLT/MB/MAH/2016

The Petitioner side is absent; R2 Counsel is present.

The Petitioner side being absent, this Bench, hereby directs the petitioner or
his counsel to present on the next date of hearing, failing which, the petition will be
dismissed for default.

List this matter for hearing on 13.1.2017

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)